

Office Notice, Office
Memorandum, of Coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

4/6/92

Fixed for Admission
hearing IR on 4/6/92
B
for D.K. Gupta

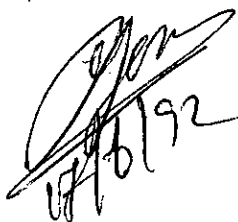
Dated 4-6-92

Mr. M-A. Mahalle for
the applicant.

2 When the case ^{was} being
argued, Mr. Mahalle sought
permission to withdraw the
application. Permission granted.
The application is dismissed
as withdrawn.

4/6/92
Order/Judgement despatched
to applicant/Respondent(s)
on 17/6/92

M. Sawant
(Ms. Usha Sarasa)
M(A)


4/6/92